## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/295/ (IB)/2017

SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

NAME OF THE PETITIONER(S)

: BENGAL IRON CORPORATION

NAME OF THE RESPONDENT(S)

: EAST COAST CONSTRUCTIONS & INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

DIKIRAMASAMY & GIVIMOHAN KUMAR

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P. J. Klenkern

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## **ORDER**

Counsel for both the parties present. Counsel for the respondent prayed time to seek instructions from his client. In the meantime, counsel for the petitioner is directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Put up on 20.06.2017 at 02.30 P.M., for arguments.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM